

were also believed to be involved in the kidnapping and murder to late Shri Mhatre were reported to have escaped from the United Kingdom to Pakistan.

(c) The Magistrate trying the case of Shri Mhatre has issued warrants for production of these accused persons, namely, Muhammad Mirza Aslam, Mohd. Mushrat Iqbal and Azhar Mahmood Shafi.

**Joint Anti-Indian Demonstrations in Foreign Countries by Extremist Sikhs and Pakistanis**

2602. SHRI BRAJA MOHAN MOHANTY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have any information that in some foreign countries anti-Indian demonstrations have been organised by Sikh extremists and Pakistanis jointly;

(b) if so, details thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir

(b) The demonstration organised by the Sikhs in London on June 10, 1984 was attended by some members of so-called Jammu and Kashmir Liberation Front and Jammu and Kashmir Muslim Conference. Similarly, the demonstration held at Copenhagen on June 10 was attended by some Pakistani nationals.

(c) Intensive publicity measures have been and are being taken to educate public opinion and counter misinformation. The Governments concerned also have been requested to ensure that these demonstrations do not lead to or encourage violence of any kind.

**Registration of Power Plants and Posts & Telegraph Equipment in the State Small Scale Sector**

2603. SHRI S.A. DORAI SEBASTIAN : Will the PRIME MINISTER be pleased to state :

(a) whether there had been a discussion on June 6, 1984 with the West Bengal State Electronics officials regarding inclusion of equipment pertaining to power plants and post and telegraph units for registration in the State Small scale sector;

(b) if so, the details of the same; and

(c) the decisions taken thereon and action taken for its implementation ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) No, Sir.

(b) and (c) Do not arise.

**Return of National Awards**

2604. SHRI G.S. NIHAL SINGH WALA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2933 on 10 August, 1983 regarding return of National Awards and state :

(a) the procedure for the award of Padam Shri and other similar titles on non-officials;

(b) whether any awardees have returned their awards after 10 August, 1983;

(c) if so, their names and whether they hold any official positions;

(d) whether there is any procedure of precedent for the return of the awards once given; and

(e) if not, the reasons for the acceptance of the return of awards

and the steps Government propose to take that the national awardees do not return their awards in future ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :**

(a) Padma series of decorations are awards and not titles. The President confers the award of Padma Vibhushan/Padma Bhushan/Padma Shri in recognition of exceptional and distinguished service/distinguished service of a high order/distinguished service rendered by an individual in any field e.g. Art, Literature, Science, Technology, Education, Public Life, Sports and Public Service etc. as laid down in the Statutes and Rules issued by the President's Secretariat under Notification Nos. 2-pres/55, 3-pres/55 and 4-pres/55 dated 8-1-1955. However, it would not be in public interest to disclose the procedure followed for the selection of persons for these awards.

(b) and (c) Shri Khuswant Singh has in a communication renounced the award. Shri Sadhu Singh Hamderad has returned the sanad & the medal.

(d) and (e) There is no laid down procedure for the return of awards by its recipients.

**Opening of Israell Interest Section in US Embassy in Sri Lanka**

2605. **SHRI D.S.A. SIVAPRAKASAM :** Will the Minister of EXTERNAL AFFAIRS be Pleased to state :

(a) whether Government are of opening Israeli interest section in U.S. Embassy in Sri Lanka;

(b) whether Government have considered its impact on Tamilians in Sri Lanka; and

(c) if so, the reaction of Government to opening such a section ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAM NIWAS MIRDHA) :** (a)

Government are aware of the opening of the Israeli Interest Section in the US Embassy in Colombo, Sri Lanka.

(b) and (c) Government are of the view that this introduces an unnecessary and avoidable complication in the ethnic situation in Sri Lanka and the general situation in the region.

**Memorandum by Mandovi Pelletes Limited Workers Union Goa**

2606. **SHRI RAMAVATAR SHASTRI :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether he has received a memorandum dated 14 June, 1984 from the Mandovi Pelletes Limited Workers Union Goa;

(b) if so, the main contents of the said memorandum; and

(c) the reaction of Government thereto ?

**THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) :** (a) Yes, Sir.

(b) The memorandum gives a brief history of the Mandovi Pelletes Project and the reasons that led to the closure of Mandovi Pelletes. The memorandum draws attention to the repercussions of the closure in terms of employment and effect on the mining industry. It has been suggested in the memorandum that coal could replace furnace oil for pelletisation iron ore and that pig iron or sponge iron should be produced instead of pellets. The mamorandum also suggests setting up of a steel plant in Goa.

(c) Mandovi Pelletes Limited, a joint sector plant which was set up as a 100% export oriented unit for the production of Blast Furnace Grade Pellets, commenced production in September, 1979. The plant was faced with three principal problems in its operations; the fall in pellet prices abroad, hike in price of furnace oil and power problems. On